

(b) if so, the details thereof and when it is likely to be completed; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) Keeping in view general financial constraints and lower traffic density obtaining in Vijayawada-Visakhapatnam section, there is no immediate proposal for electrification.

Bridge at Rajahmundry

1918. **SHRI M.V.V.S. MURTHY:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the work on third railway bridge at Rajahmundry is in progress; and

(b) if so, the details thereof and when it is likely to be completed/commissioned?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) Construction of the substructure of the bridge has been completed. The work on the superstructure is likely to be completed by June, 1994.

Rail Users' Committees

1919. **DR. KARTIKESWAR PATRA:** Will the Minister of RAILWAYS be pleased to state:

(a) the details of mode of composition of Rail Users' Committees and other similar Committees and how often it is constituted; and

(b) the names of stations on Kharagpur-Khurda Section of Southern-Eas-

tern Railway where the Rail Users' Committees were set up and, when are these proposed to be re-constituted?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) The Railway Users' Consultative Committees/Council are constituted for a two-year term. While the National Railway Users' Consultative Council is constituted at the Ministry's level. Zonal and Divisional Railways Users' Consultative Committees are constituted by the Zonal Railways with the approval of Ministry of Railways. Suburban and Station Railway Users' Consultative Committees are constituted by the Zonal Railways themselves. These Committees/Council consist of MPs, MLAs, representatives of Local Chambers of Commerce, Registered Passengers Associations, Trade Associations, State Governments, Agriculture Associations, etc.

(b) The Station Consultative Committees have been constituted at Kharagpur, Balasore, Bhadrak, Cuttack, Bhubaneswar, Khurda Road and Jai-pur-Kaonjhar Road stations situated on Kharagpur-Khurda Road section of South Eastern Railway for a two-year term ending 31-12-1991. Reconstitution of these Committees would be due from 1-1-1992.

[*Translation*]

Purchase of Hydel power from Nepal

1920. **SHRI DEVENDRA PRASAD YADAV:** Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government have agreed to purchase all the additional hydel power generated by Nepal;

(b) if so, the terms and conditions of the agreement concluded in this regard; and

(c) the extent to which power problem is likely to be solved in the country as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b) In response to the offer of Nepal to supply power to India from some hydel projects to be set up in Nepal, the Government has conveyed its agreement, in principle, to absorb such power subject to an agreement on tariff and operational aspects.

(c) Since the quantum of power and when it would be available, are not known, no firm assessment of the extent to which it would solve the energy problem has been made.

[English]

Setting up of Power Plants in West Bengal

1921. SHRI INDRAJIT GUPTA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

Sl. No.	Name of Project Installed	Capacity (MW)	Present Status
1.	Murshidabad (T) (Sagardighi)	4 × 500 = 2000	—These schemes are under appraisal in CEA. Some of the essential inputs such as coal linkage etc. and compliance of the provisions of Section 29 of the Electricity (Supply) Act, 1948 are yet to be tied up.
2.	Balagarh (T)	3 × 250 = 750	
3.	Ramman Stage-I HEP	5 × 25 = 125	—The updated cost estimates as submitted by the project authorities during July, 1991 are under scrutiny in the Central Electricity Authority/Central Water Commission.

These schemes could be considered for techno-economic clearance after all the essential inputs/requirements have been tied up.

STATEMENT

State-wise Per Capita consumption/availability of electricity during 1989-90
(Figures in KWh)

Name of the Region/State	1989-90*
Northern Region	
Haryana.	353.37

(a) whether the Government of West Bengal has made repeated demands for increasing the installed capacity of power stations and for setting up of new power plants;

(b) whether the average per capita generation output in West Bengal is low compared to various other States;

(c) if so, the details thereof; and

(d) the names of the pending power projects of West Bengal and when these are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) and (c) A statement indicating the State-wise per capita consumption/availability of electricity during 1989-90 is attached.

(d) The details of new power schemes received from the Government of West Bengal are given below:

Name of the Region/State	1989-90*
Himachal Pradesh	179.78
Jammu & Kashmir	178.02
Punjab	639.17
Rajasthan	210.76
Uttar Pradesh	159.16
Chandigarh	584.33
Delhi	650.56
Sub-total	241.37

*Provisional